

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:288

ANSWERED ON:23.02.2011

DELAY IN ESTABLISHMENT OF CENTRAL UNIVERSITIES

Adhalrao Patil Shri Shivaji;Devi Aswamedh;Dharmshi Shri Babar Gajanan;Hussain Shri Syed Shahnawaz;Singh Dr. Raghuvansh Prasad;Singh Shri Dushyant;Yadav Shri Dharmendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms being adopted for granting the status of Central University;
- (b) whether there is any technical hindrance to establish more than one Central University in the State;
- (c) if so, the details thereof;
- (d) whether the Government has decided to convert State Universities into Central Universities including the State of Bihar;
- (e) if so, the details thereof, University-wise;
- (f) whether the Government has raised objection over the site selection for setting up Central Universities in States particularly in the State of Bihar and Kerala;
- (g) if so, the reasons therefor;
- (h) whether setting up of Central Universities are lagging behind the scheduled time;
- (i) if so, the names of Central Universities whose establishment is running behind the schedule; and
- (j) the corrective steps taken by the Union Government to expedite the establishment of Central Universities in the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) to (c): There are no fixed norms or criterion prescribed for grant of Central University status to a State University. As approved by National Development Council, the Government's priority has been to establish one Central University in each State without any such University during the XIth Plan period. Under the Central Universities Act, 2009, the Central Government has established 16 Central Universities which includes conversion of three State Universities viz Dr. Harisingh Gour Vishwavidyalaya in Madhya Pradesh, Guru Ghasidas Vishwavidyalaya in Chattisgarh and Hemvati Nandan Bahuguna Garhwal University in Uttarakhand and two Central Universities in the State of Jammu and Kashmir (one each in Kashmir Division and Jammu Division) in lieu of an IIM in the state.

(d) to (e): At present there is no proposal to convert State Universities, including those in the State of Bihar, into Central Universities.

(f)to(g): The social and physical infrastructure obtaining at the sites offered by the Governments of Bihar and Kerala for setting up of the Central Universities have been found wanting in many respects so as to attract the faculty, both from within and outside India, to justify the Central status.

(h)to(j): Pending allotment of land and development of permanent campuses, the Government has facilitated the academic programmes of these universities from temporary premises and no Central University, as envisaged under the Central Universities Act, 2009, is lagging behind, except the Central University of Jammu where the first Vice-Chancellor is yet to be appointed.